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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2017  
MA No. 54/2018

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.  
V/s.  
Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

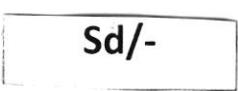
S. No.	NAME	DESIGNATION	SIGNATURE
1.	ASHESH PYASI a/w UMANO THAKA	Advocate i/b Dhir & Dhir Associates Adv. for Applicant in MA 54/18	

ORDER

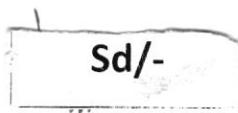
MA 54/2018 in CP 66/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request, list this matter on **14.02.2018**.

  
Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

  
Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)